

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 20th May, 2024.

Memo No. GHCMC – 06/2024/58 In continuation to the earlier Notification no. GHCMC-06/2024/44 dtd. 18.05.2024, The Hon'ble Gauhati High Court has been pleased to nominate the following additional Advocates of Charaideo, Assam to attend the "**40 hours Mediation Training Programme**" to be organized by the Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, at Don Bosco Institute of Management, Kharghuli, Guwahati from **28-05-2024 to 01-06-2024**.

Sl. No.	Name of Advocates	Name of District
1	Mr. Dipen Borgohain	Charaideo
2	Mr. Dilip Lahon	Charaideo
3	Ms. Rupanjali Gogoi	Charaideo
4	Ms. Nayanmoni Pator	Charaideo
5	Mr. Ratul Phukan	Charaideo
6	Ms. Kaberi Rajkhowa	Charaideo

The nominated Advocates are directed to report at the training venue of Don Bosco Institute of Management, Kharghuli, Guwahati for attending the aforesaid training programme at **08:00 AM** positively on **28.05.2024**.

By Order,

Sd/-

Kanchan Newar

Secretary,

Gauhati High Court Mediation Centre

Memo No. GHCMC-06/2024/59-71

Date: 21.05.2024

Copy forward for information and necessary action to:

1. The L.R. –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admn./Vigilance/Judl.), Gauhati High Court, Guwahati.

3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Chairman, District Legal Services Authority, Charaideo **for doing the needful.**
5. The Secretary, District Legal Services Authority, Charaideo.

(She is requested to inform all the concerned Advocates under her jurisdiction about this Notification)

6. The nominated Advocates.

The nominated Advocates are to intimate their travel itinerary, in writing in the format given below, to the Gauhati High Court Mediation Centre, by email at gauhatihclsc@gmail.com on or before **22.05.2024** to enable the office to arrange for accommodation.

Name & Address	Date & Time of Arrival	Date & Time of Departure	Accommodation required (Yes / No)	Food Habits	Mobile Number (Whatsapp)

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court)

8. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
9. The P.S. to the Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
10. The P.S. to the Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
11. The P.S. to the Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
12. The P.S. to the Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.



Secretary,

Gauhati High Court Mediation Centre

MSD
21/5/24